

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4711
ANSWERED ON:24.08.2000
CBI INQUIRY AGAINST EMPLOYEES OF NEW DELHI/DELHI STATIONS
JAIBHAN SINGH PAWAYA;SHIVRAJ SINGH CHOUHAN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a C.B.I. inquiry has been conducted against the employees working at Delhi and New Delhi railway stations;
- (b) if so, the details thereof;
- (c) whether any action has been taken against the erring employees so far;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) Yes, Sir.
- (b) During the last three years, one C B inquiry was conducted in the year 1998 in which C B recommended departmental action against five employees working at Delhi railway station.
- (c) Yes, Sir.
- (d) Charge Sheets for imposition of Major penalties have been issued to all the five delinquents, under Discipline & Appeal Rules, 1968.
- (e) Does not arise.